1	2	3	4	5	6	7	8
Chromium Ores and Concentrates	KGS	225084508	4888204963	196435647	3107576497	195125000	3468439680
Tungsten Ores and Concentrates	KGS	320913	63393322	93300	9197588	323496	64205461
Uranium or Thorium Ores and Concentrates	KGS					2000	194394
Molybdenum Ores and Concentrates	KGS	4477822	52487821	107300	1026074	322977	306353306
Titanium Ores and Concentrates	KGS	912980724	12442284728	800729874	14571901541	687923248	10412481131
Niobium Tantalum, Vanadium or Zirconium Ores and Concentrates	KGS	45306040	1868443411	31808765	1004961695	18060910	687663328
Precious Metal Ores and Concentrates	KGS	1512154	5417948214	78190	802697821	36361	181906043
Other Ores and Concentrates	KGS	2517163	21215729	1050	20811	122845	10295742

Privatization of mines

848. SHRI MADHUSUDAN MISTRY: Will the Minister of MINES be pleased to state :

(a) whether Government intends to privatize the mines;

(b) the norms at present to lease the mines of various minerals;

(c) the number of cases of violations of lease agreement by the leasors after May, 2014;

(d) the names of the companies who violated the conditions of the agreement; and

(e) the actions taken against the violators ?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI VISHNU DEO SAI): (a) No Sir.

(b) The norms to grant mining lease are governed by the Mines and Minerals (Development and Regulation) Act, 1957; the Mineral Concession Rules, 1960; and the instructions/guidelines issued by the Ministry of Mines from time-to-time.

(c) to (e) As per Rule 31 of the Mineral Concession Rules, 1960 where a mining lease is granted in respect of land in which the minerals vest in the Government, a mining lease deed is executed between the State Government and the lessee; compliance by the lessee of the covenants and agreements of such a lease deed is monitored by the

State Government. Details of breach of any of the covenants or agreements of the lease deed as also the action taken against the lessee are available with State Governments and are not maintained Centrally.

Conversion of oil well in Cambay region into heritage site

849. SHRI TARUN VIJAY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that first well dug for oil in Cambay region in Gujarat has been termed as National Heritage/ Monument but still oil is seeping out of the well; and

(b) if so, why oil exploration was stopped and this well turned into a 'homage' site, although oil and gas is still found there in abundance and ONGC has sold out/ leased the area to a private company ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) The first well Lunej-1(Cambay-1) was spudded on 25.07.1958. The discovery of hydrocarbon at Lunej in Cambay region laid the foundation for the growth of Exploration and Production (E&P) in the country in general and Oil and Natural Gas Corporation Limited (ONGC) in particular. ONGC has been given the well Lunej-1 (Cambay-1) for developing it as an archival memorial. Only the area around the well is part of the memorial. There is no oil seepage.

The Cambay field was discovered by ONGC in 1958 and 58 wells were drilled to develop it. The field was offered under development bidding by Government of India in 1992 along with 30 other small sized oil and gas fields in Onland and Offshore areas. ONGC has continued exploration and development activities in the other acreages operated by it in the Cambay Basin.

Government of India, signed a Production Sharing Contract with a consortium of Gujarat State Petrochemicals Corporation Limited (later renamed as Gujarat State Petroleum Corporation Limited) and M/s Niko Resources on 23.09.1994. The said Cambay field, measuring 161 sq. km, was handed over to the consortium on 01.02.1996.

Consumption of indigenously produced and imported gas

850. SHRI C.P. NARAYANAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the total consumption of gas in the country during last three years and how much of it is indigenously produced and how much is imported;